

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 103
(IB)-1879(ND)2019**

Under Section: 9 of IBC.

In the matter of:

Om Logistics Ltd
....**Applicant**

Vs.

Bandex Packaging Pvt. Ltd

....**Respondent**

Order delivered on 18.11.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Ms. Mahe Zehra, Advocate

ORDER

Learned counsel for the applicant undertakes to file appropriate complete service affidavit with respect to service of Section 8 notice as well as application under Section 9. Adjourned to 10.12.2019.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali

